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for the Unoin Territories which, includes Delhi, Since the role of the Central Pollution Control Board is confined to Delhi it is not spending any money directly in Bombay. The State Boards serve their respective States, including cities. The expenditure of the Central Pollution Control Board and each State Pollution Control Board services the Union Territories and States respectively. It will not be possible to determine the separate expenditure for cities, including Delhi and Bombay.

(b) Does not arise.

## Varying views lor and against **Eucalyptus**

\*278. SHRI B. K. HARIPRASAD: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that there have been widely varying results of Research and Development on Eucalyptus; if so, the details thereof;
- (b) whether the Uttar Pradesh Forest Department Laboratories at Kanpur have found that water consumed per unit of biomass produced was lower for Eucalyptus than for various other varities of trees; and
- (c) whether the available data in India and abroad could be examined in this regard?

THE MINISTER OF **ENVIRON** MENT AND FORESTS (SHRI NILAMANI ROUTARY): to (c) Research and Development studies conducted in India show that while

eucalyptus consumes maximum water on per seedling basis, it produces maximum biomass per unit volume of water. This finding has been corroborated by the studies conducted by Forest Research Laboratory, Kanpur under the UP Forest Department. All available studies on eucalyptus are critically examined and their findings given wide publicity.

## Posting in Delhi of IAS Officers fromKarnataka and Andhra **PradeshCadres**

\*279. SHRI SANTOSH BAGRODIA: Will the PRIME MINISTER be pleased to state:

- (a) what is the number of IAS officers who have been posted in Delhi from Karnataka and Andhra Pradesh cadres and since when:
- (b) which Officers have been given extension beyond the usual 5 years period stating the reasons therefor; and
- (c) by when these officers are likely to be called back to their States so that other officers also can go to Delhi?

**PRIME** MINISTER VISHWANATH PRATAP SINGH): (a) 27 LAS. officers from Karnataka and 35 officers from: Andhra Pradesh are presently posted in Delhi. The dates of postings of these officers in Delhi are furnished in the statement. (See below)

- (b) The tenure of the under- men tioned officers has been extended in public interest for the period indica ted against their names: -
- (i) Shri J. C. Lynn, IAS (KTK: 1960) from 1.7. 1990 to 31. 12. 1990.
- (ii) Shri J. K. Arora, IAS (KTK: 1964) from 1. 7. 1990 to 19. 2. 1991.
- (c) The officers would be due for reversion the Staie Cadre to expiry of the extended of period tenure,